

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). The Commission of Inquiry had submitted an interim report on the finances of the General Wing of the Delhi Municipal Corporation and New Delhi Municipal Committee. Later, in a subsequent meeting the Commission decided to re-examine most of their recommendations made in the interim report on the basis of further investigations. The final report of the Commission is awaited.

#### Return of Lal Denga

\*201. Shri S. M. Banerjee:  
Shri Madhu Limaye:  
Shri Hukam Chand Kachwal:  
Shri am Singh Ayarwal:  
Shri Hem Barua:  
Shri Surendranath  
Dwivedy:  
Shri Sharda Nand:  
Shri J. B. Singh:  
Shri Bharat Singh Chauhan:  
Shri Ranjit Singh:  
Shri Baburao Patel:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Mizo rebel leader Lal Denga has come back to India;

(b) if so, whether his whereabouts are known to Government;

(c) whether it is also a fact that he is arranging to take about 1500 rebels either to Pakistan or to China for giving them military training; and

(d) the steps taken by Government to stop such activities?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). There is no definite information.

(c) and (d). Our security forces are alert and take necessary steps to deal with the situation. It will not be in the interest of security to disclose details of either secret information or operational measures.

#### Rehabilitation of East Pak Refugees in West Bengal

\*202. Dr. Ramen Sen: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that the West Bengal Government have opined that the cost of rehabilitating refugees from East Pakistan would be much more than the estimates of the Union Government and have, therefore, demanded additional help from the Centre for the purpose; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) According to an assessment made jointly by the Government of India and the Government of West Bengal in 1960-61, it was estimated that a sum of Rs. 21.88 crores consisting of 14.7 crores under 'loans' and 7.2 crores under 'grants' would be required for the liquidation of Residuary Problems relating to the rehabilitation of old migrants in West Bengal.

The State Government agreed to these allocations except in the case of the provisions made for "Type loans" and "Development of Colonies".

No proposal has been received from the State Government for an upward revision of the original sum of Rs. 21.8 crores. However, a revised assessment of their present requirements for the development of colonies was received in November, 1966. According to this assessment a total sum of Rs. 12.45 crores will be needed for completing the work as against an original provision of Rs. 5.00 crores.

(b) The question of making additional resources available to the Government of West Bengal may await consideration until the sum of Rs. 21.8 crores provided under the Residuary Assessment has been fully utilised.